

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 95 of 2015**

**Dated: 13<sup>th</sup> September, 2017**

**In the matter of:**

**NTPC Ltd.**

**Vs.**

**Uttar Pradesh Power Corporation Ltd. & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing **16.10.2017.**

PS/Court Master